

**Central Administrative Tribunal
Principal Bench, New Delhi**



**CP No. 218/2020
in OA No. 92/2020**

This the 12th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Sh. Ajay Kumar Verma
S/o Sh. Radhey Shyam Verma
Age about 61 Year,
Retd as Mail Express Guard
R/o=C/o Brijesh Kumar Verma
House No. C-77, Street No. 6,
Khajuri Colony, Delhi.

.....Applicant

(Through Advocate Shri Manjeet Singh Reen)

Versus

Ministry of Railway & Others: through

1. Shri Rajiv Chaudhary,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Shri Tarun Prakash
The Divisional Railway Manager
Northern Railway
Moradabad Division
Moradabad (U.P)

... Respondents

(Through Advocate Sh. V. S. R. Krishna with
Sh. Krishna Kant Sharma)



ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

At the outset, learned counsel for the petitioner submits that the pursuant to the directions of this Tribunal in the aforesaid OA, the respondents have passed the Order dated 11.03.2021. He submits that the present petition may be closed with liberty to the petitioner to challenge the same in accordance with law.

In view of aforesaid, the present CP is closed. Notices are discharged. However, the petitioner shall be at liberty to take legal remedy in accordance with law.

(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

Ravi/daya/pinky